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**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

6. O.A. No.060/00590/2014

RESHAM SINGH

APPLICANT

Versus

UNION OF INDIA & ORS.

RESPONDENTS

20.01.2015

Present: Sh. Jagdeep Jaswal, counsel for the applicant.
Sh. Sanjiv Sharma, counsel for the respondents.

1. Learned counsel for the applicant states that since the order of transfer in respect of the applicant has already been implemented therefore, he has instructions from his client to withdraw the present O.A. Permitted.
2. The O.A. stands disposed of as withdrawn.

Rs —
(RAJWANT SANDHU)
MEMBER (A)

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(SANJEEV KAUSHIK)
MEMBER (J)

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